

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.166/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Rupashree Bhattacharjee & Anr.-Versus-Howrah Haat Developers Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv

Behar

17/11/17

1. VINOD KUMAR KOTHARI, Pcs
NITU PODDAR, Pcc

R 1 to 5

9 to 20

Nitu Poddar
17/11/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 5 and 9 to 20 are present.

List on 08/01/2018.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)